

Joyana (JRY) for Maharashtra during the last three years and achievement reported are as detailed below :

Year	Allocation (Centre+ State)	(Rs. in Lakhs) Utilisation	(Lakh Man days) Achievement (No. of man days generated)
1993-94*	37056.78	27015.01	1188.50
1994-95*	39760.19	36760.33	1100.73
1995-96*	41658.79	39801.56	1014.47

*Including IAY and MWS.

(b) An Amount of Rs. 18937.55 lakhs (including State share) have been allocated to Maharashtra State during 1996-97 and a target of 469.32 lakh man days have been fixed under JRY.

(c) and (d) JRY was reviewed and the programme was streamlined and restructured from 1.1.1996. The sub-schemes of JRY i.e. IAY and MWS were made independent schemes. Intensified JRY was discontinued and merged with the EAS

(e) No major cases of financial irregularities/ manipulations and frauds have been reported to this Ministry. As and when any complaint is received, the same is referred to the State Government for taking necessary remedial action.

Allotment of Land

2757. KUNWAR SARVARAJ SINGH : Will the PRIME MINISTER be pleased to state :

(a) the allotment of land made so far for the memorials of the political leaders including ex-Prime Ministers; and

(b) the area covered in each case and the estimated cost of the land and structures involved?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) Land for memorials of Political Leaders has been made available either free or on token recovery of licence fee of Re. 1/-. A statement indicating the extent of land, estimated cost of structures is enclosed.

Statement

The memorials of late leaders are located in some of Government bungalows. In some cases land has been allotted/utilised for setting up of their memorials. The area allotted/utilised/covered in each case and the estimated cost of structures involved is as follows :

S.No	Name of the Samadhis	Area covered (in Acres)	Cost of Structure (Rs. in crores)
1	2	3	4
1.	Raj Ghat Samadhi Committee	59.00	01.20
2.	Gandhi Smarak Nidhi	06.199	-
3.	Gandhi Darsan Samiti	36.92	-
4.	Kisan Ghat	19.00	01.02
5.	Vir Bhumi	15.00	06.70
6.	Shanti Vana	60.00	04.80
7.	Vijay Ghat	40.00	02.20
8.	Giani Jail Singh Samadhi	05.13	00.01
9.	Samta Sthala	12.00	00.36
10.	Mazar of Late Shri Fakhruddin Ali Ahmed	00.346	00.045
11.	Rajiv Gandhi Ninaivagam at Sriperumpudur	12.19	Phase-I 21.15 being met by M/o UA and E. Phase-II 17.50 to be funded by M/o Human Resource.
12.	Abhay Ghat samadi of Hon'ble late PM Sh. Morarji Desai		7450 Sq.Mtrs. at Sabarmati Ashram, Ahmedabad
13.	Mazar of Zakir Hussain		1330 Sq. Mtrs.

1	2	3	4
14.	Mazar of Abdul Kalam Azad		2946.125 Sq. Mtrs.
15.	Sanjay Gandhi Memorial Samiti	02.528	
In addition the memorials of late leaders are located in some of the Government bungalows earlier occupied by these leaders.			
1.	Teen Murthy House	07.758 Sq. Mtrs. dedicate in the name of late Sh. Jawahar Lal Nehru.	
2.	1 Safdarjung Road 1 Akbar Road	689.87 Sq. Mtrs. and 702.88 Sq. Mtrs. dedicated in the name of Smt. Indira Gandhi.	

All Samadis/memorials/Mazar except Rajghat are being maintained directly by the CPWD and the expenditure thereon incurred from the CPWD budget.

Similar is the case of Tis January Memorial which is owned by a private party but memorial therein the name of Father of Nation is being maintained by the CPWD.

ONGC

2758. SHRI ISWAR PRASANNA HAZARIKA : Will the PRIME MINISTER be pleased to state :

(a) the main objective, role and functions of GAIL in relation to ONGCL:

(b) whether GAIL recovers only the transportation charges or the total sale proceeds of gas supplies including transportation charges from the consumers;

(c) whether there are cases where GAIL is demanding additional charges to be paid for ONGCL supplies where transportation is done by other agencies like Assam Gas Company Ltd;

(d) whether GAIL has been given powers to decide on quantum of supplies to Power, Fertiliser, Steel and other consumer groups; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) GAIL is marketing the gas produced by ONGC.

(b) GAIL recovers the total sale proceeds including transportation charges from the consumers.

(c) Nominal service charges are being levied for services rendered by GAIL.

(d) and (e) Supplies to consumers are made in accordance with the allocations made by the Government.

[Translation]

Adulteration of Kerosene

2759. SHRI RAJESH RANJAN ALIAS PAPPU YADAV :

SHRI GEORGE FERNANDES :

SHRI ANNASAHIB M.K. PATIL :

SHRI RAJENDRA AGNIHOTRI :

Will the PRIME MINISTER be pleased to state :

(a) whether the Indian Oil Corporation had commissioned an inquiry into the quantum of kerosene diverted for adulteration purposes;

(b) if so, whether the agency has since submitted its report;

(c) if so, the findings of this agency;

(d) whether the Government are aware that in Maharashtra alone, 40 lakh kilo-liters of kerosene is diverted for adulteration purposes;

(e) if so, whether the Government are aware that the estimated loss to Central and State Government from the State of Maharashtra alone is over Rs. 300 crore per year as a result of this diversion; and

(f) the steps taken by the Government to check this diversion of kerosene for adulteration?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) to (c) The Indian Oil Corporation Ltd. on behalf of the Oil Marketing Companies had engaged the services of M/s. Tata Economic Consultancy Services (TECS) for carrying out a study on the existing distribution system and diversion of kerosene. The report of TECS was submitted in March, 1995. According to the report, approximately, 25% of PDS kerosene gets diverted for unauthorised uses such as adulteration with MS/HSD, industrial uses (printing/textile units, workshops etc.) use by commercial units like restaurants and black marketing to households, basically on account of heavy price differential between P.D.S. kerosene and MS/HSD, on account of heavy subsidy on kerosene.